

SPECIAL BENCH

ITEM NO. 127

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 348/ALD/2019

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th March,
2023, 02:30 pm**

NAME OF THE COMPANY	ROC V/S MORADABAD CLUB PVT LTD
UNDER SECTION	271(C) R/W 272(3) OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Arvind Nath Agarwal alongwith Sh. Krishna Dev Vyas, Advs.

: For the RoC/ Petitioner

Sh. Rishi Sood, Adv.

: For the Respondent

ORDER

Ld. Counsel for the RoC/Petitioner and Ld. Counsel for the respondent present.

Let the rejoinder be filed within three weeks and advance copy is given to the other side.

Let the matter be listed on 5th April, 2023 for arguments before the Regular Bench.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Harnam Singh Thakur)
Member (Judicial)**

13th March, 2023

*Bipul Kumar Tiwari
(Stenographer)*